

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 328 of 2004

Jabalpur, this the 23rd day of April, 2004

Hon'ble Mr. Madan Mohan, Judicial Member

Shri K.L. Balkrishana Shetty  
son of Shri Laxman Shetty,  
Aged 37 years,  
R/o Village Gandhipura,  
Gavanahalli,  
District-Hassan, Karnataka  
Presently R/o Military Hospital  
Jabalpur(M.P.)

APPLICANT


(By Advocate - Ku. P.L. Shrivastava)

VERSUS

1. Union of India, Through  
Its Secretary, Ministry  
of Defence, New Delhi.
2. Commander  
Military Hospital,  
Jabalpur.
3. Commandant,  
Military Hospital, Jabalpur.
4. Colonel  
Military Hosptial, Jabalpur.

ORDER(ORAL)

The learned counsel for the applicant seeks  
permission to withdraw this OA. Permission is granted.  
The OA is dismissed as withdrawn with a liberty to the  
applicant to approach the proper forum.

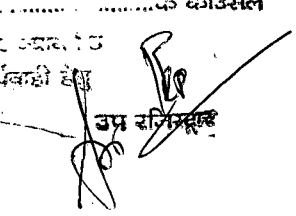
  
(Madan Mohan)  
Judicial Member

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

परिमिति एवं दिनांक:-

- (1) सचिव, न्यायिक प्रशासन, जबलपुर
- (2) आवेदन संख्या ..... के कार्डसल
- (3) प्रार्थी की पेशगी/सु.....के कार्डसल
- (4) न्यायाल, न्यायाधीश, जबलपुर द्वारा सुनना एवं आवश्यक कार्यवाही हेतु

SKM

  
उप सचिव

*Filed on 26/4/04*

*ku P.L. Shrivastava*